

BENCH-I

for order

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.A No.418/KB/2017
C.P (I.B).No.181/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th October 2017, 10.30 A.M

| | | | |
|---------------------|--|--|---------------------|
| Name of the Company | | Radico Khaitan Limited. -Versus- Ajudhia Distributors Ltd. | |
| Under Section | | 9 (1) IBC | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1) ARNAB DUTTA
2) PRIYANKA CHAKRABORTY
Advocates on behalf of
OPERATIONAL CREDITORS

RADICO KHAITAN
LIMITED
OPERATIONAL
CREDITORS

Chakraborty
Advocate
9/10/2017

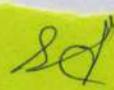
3) Arun Kr. Khandelwal. R.P
ORDER

Ar.
9/10/17

Ld. RP as well as Ld. Counsel for the operational creditor is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)